

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH. O.A. 1613/1997.

NEW DELHI, THIS THE 17TH DAY OF JULY, 1997.

HON^{BLE} MR. JUSTICE K.M.AGARWAL, CHAIRMAN
HON^{BLE} MR. N.SAHU, MEMBER (A).

1. Hoshiyar Singh Ghanghas,
S/o Sh. Jeet Singh,
R/o House No. 3054, New Housing Board,
Sector 13, Bhiwani (Haryana)

2. Sajjan Singh,
S/o Shri Ganga Ram,
R/o Vill. Dohki, P.O. Kitlona,
Dist. Bhiwani (Haryana)
(BY ADVOCATE SHRI S.S. TIWARI)

Applicants.

Versus

Union of India - through

1. The Secretary,
Staff Selection Commission,
Lodhi Road, Block No. 12,
C.G.O. Complex, New Delhi.

2. Under Secretary (NR),
Staff Selection Commission,
Department of Personnel & Training,
Ministry of Personnel,
Public Grievances & Pensions,
Block No. 12, Kendriya Karyalay Parisar,
Lodhi Road, New Delhi.

3. Asstt. Director (ENR)
Staff Selection Commission,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances &
Pensions, Block No. 12,
Kendriya Karyalay Parisar,
Lodhi Road, New Delhi

Respondents.

ORDER

JUSTICE K.M.AGARWAL:

Heard the learned counsel for the applicants on
admission.

2. This case is squarely covered by an order passed by
this Tribunal in O.A. No. 881/97 (Satyabir Singh Vs. Staff
Selection Commission) decided on 21.4.1997. Accordingly
for the reasons stated in O.A. No. 881/97, this application
is hereby summarily dismissed.

Kon
(K.M.AGARWAL)
CHAIRMAN

N. Sahu
(N.SAHU)
MEMBER (A)